

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
E-COMM OPPORTUNITIES PRIVATE LIMITED

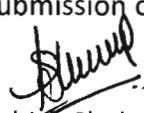
1.	Name of Corporate Person	E-Comm Opportunities Private Limited
2.	Date of Incorporation of Corporate Person	01/02/1999
3.	Authority under which Corporate Person is incorporated/registered	Roc-Ahmedabad, Gujarat Incorporated under the provision of Companies Act, 1956
4.	Corporate Identity Number/Limited Liability Identity number of Corporate Person	U72200GJ1999PTC035359
5.	Address of the registered office and principal office (if any) of Corporate Person	79, 7 TH Floor, White House, Nr. Panchwati, Ellisbridge, Ahmedabad - 380 006 Gujarat
6.	Liquidation commencement date of Corporate Person	31/08/2021
7.	Name, Address, Email Address, Telephone Number and the registration number of the liquidator	Ashish Shah 402, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad-380 006 E-mail; ashish@ravics.com Telephone No: 079 26420336/7/9 IP Registration Number: IBBI/IPA-002/IP-N00214/2017-18/10666
8.	Last date for submission of claims	30/09/2021

Notice is hereby given that the E-Comm Opportunities Private Limited has commenced voluntary liquidation on 31/08/2021.

The stakeholders of E-Comm Opportunities Private Limited are hereby called upon to submit a proof of their claims, on or before 30/09/2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Ashish Shah

Liquidator for

E-Comm Opportunities Private Limited (Under Voluntary Liquidation)

Date: 02/09/2021

Place: Ahmedabad